

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISMY- MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 207/252/HDB/2017
NAME OF THE COMPANY	Kamineni Constructions Private Limited
NAME OF THE PETITIONER(S)	Kamineni Constructions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

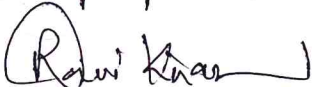
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.			

K. Ravi Kiran

MD

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Heard Mr.K.Ravi Kiran, Managing Director of the Petitioner Company, explained his reasons and situations for struck off of the Company. However, the ROC report is awaited and direct the ROC to furnish his reports within two weeks well before the next date of hearing. Post the case on 13.12.2017.



Member (Technical)



Member (Judicial)